

**GOVERNMENT OF INDIA  
PARLIAMENTARY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1234  
ANSWERED ON:10.12.2003  
PENDING BILLS  
RAM SHAKAL

**Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:**

- (a) whether some Bills have been pending for decades;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government thereon ?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND TOURISM & CULTURE (SMT. BHAVNABEN D. CHIKHALIA)

(a) Yes, Sir.

(b) The following six Bills have been pending in the Rajya Sabha for over a decade:-

1. The Indian Medical Council (Amendment) Bill, 1987
2. The Constitution (Sixty-first Amendment) Bill, 1988
3. The Participation of Workers in Management Bill, 1990
4. The Cinematograph (Amendment) Bill, 1992
5. The Atomic Energy (Amendment) Bill, 1992
6. The Constitution (Seventy-ninth Amendment) Bill, 1992

(c) The status of these as also other Bills pending in the Lok Sabha and the Rajya Sabha is reviewed by the Government before the commencement of every Parliament Session and also from time to time, during the Session as well as inter-session period and necessary instructions are issued to the concerned Ministries/Departments with a view to expediting their consideration and passing or withdrawal, as the case may be, in the Parliament. The above six Bills are being processed in the concerned Ministries/Departments with a view to: (i) carrying out further amendments therein; or (ii) to evolve consensus on provisions of the Bill(s) in consultation with leaders of political parties/groups in Parliament; or (iii) to withdraw and introduce a new comprehensive Bill, etc., They will be brought up in Parliament as soon as necessary action in the matter has been completed and approval of competent authority, wherever necessary, has been obtained.